



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A. No.1479/2020**

**This the 7<sup>th</sup> day of October, 2020**

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

R. V. Singh,  
S/o Shri Diwan Singh,  
The then Assistant General Manager (AGM),  
Bharat Sanchar Nigam Limited (BSNL),  
Office of General Manager, BSNL Agra,  
Uttar Pradesh.  
R/o E-595, Kamla Nagar,  
Agra- 282005, Uttar Pradesh.

...Applicant

(By Advocate:Mr. Harsh Gautam)

**VERSUS**

1. Chariman-cum-Managing Director (CMD),  
Bharat Sanchar Nigam Limited (BSNL),  
Govt. of India Enterprises,  
H.C. Mathur Lane,Janpath, New Delhi – 110001.
2. Board of Directors,  
Through Company Secretary,  
Bharat Sanchar Nigam Limited (BSNL),  
Bharat Sanchar Bhawan,  
H.C. Mathur Lane,  
Janpath, New Delhi – 110001.

...Respondents

(By Advocate: Mr. R. V. Sinha with Mr. Amit Sinha)

**ORDER (Oral)****Hon'ble Mr. Justice L. Narasimha Reddy, Chairman:**

The applicant retired from service of the BSNL. Through an order dated 06.12.2019, the disciplinary authority imposed a punishment of 10% cut in monthly pension for a period of six months. He preferred an appeal, feeling aggrieved by the order of punishment in June, 2020. His grievance is that it is not being disposed of.

2. We heard Sh. Harsh Gautam, learned counsel for the applicant and Sh. R.V. Sinha, learned counsel for the respondents.

3. The applicant, no doubt, preferred an appeal four months ago. The fact however remains that the entire official, if not, the human activity has suffered serious setback ever since March, 2020. It cannot be said that there was any lapse on the part of the respondents in attending to the appeal.

4. Therefore, we direct the respondents to dispose of the appeal preferred by the applicant within a period of three months from the date of receipt of a copy of this order.

The OA is accordingly disposed of.

There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member (J)**

**(Justice L. Narasimha Reddy)**  
**Chairman**